COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 222 OF 2014 & IA NO. 125 OF 2015
&
APPEAL NO. 223 OF 2014 & IA NO. 126 OF 2015

Dated : 14th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mula Pravara Electric Co-operative Society Ltd. …. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant (s)	:	Mr. Hasan Murtaza
Counsel for the Respondent (s)	:	Mr. Buddy A. Ranganadhan Mr. Raghu Vamsy for R-1 Ms. Ramni Tanjeja Mr. Siddharth Sijoria for R-2

ORDER

Learned counsel for the parties state that the matter is likely to be resolved and they request for adjournment.

List these matters on ***01.03.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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